



**తెలంగాణ రాజపత్రము**  
**THE TELANGANA GAZETTE**  
**PART IV-B EXTRAORDINARY**  
**PUBLISHED BY AUTHORITY**

**No. 3] HYDERABAD, TUESDAY, MARCH 22, 2022.**

**TELANGANA ACTS, ORDINANCES AND  
REGULATIONS ETC.**

The following Act of the Telangana Legislature received the assent of the Governor on the 22nd March, 2022 and the said assent is hereby first published on the 22nd March, 2022 in the Telangana Gazette for general information:—

**ACT No. 3 of 2022.**

**AN ACT TO AUTHORISE PAYMENTS AND APPROPRIATION OF MONEYS FROM AND OUT OF THE CONSOLIDATED FUND OF THE STATE OF TELANGANA FOR THE SERVICES OF THE FINANCIAL YEAR COMMENCING ON THE 1<sup>st</sup> APRIL, 2022.**

[1]

**A. 151 (RSN)**

Be it enacted by the Legislature of the State of Telangana in the Seventy Third Year of the Republic of India as follows: -

**Short title.** 1. This Act may be called the Telangana Appropriation Act, 2022.

**Appropriation of Rs.257020,72,39,000, from and out of the consolidated fund of the State of Telangana for the Financial year commencing on the 1<sup>st</sup> April, 2022.** 2. The State Government may appropriate from and out of the Consolidated Fund of the State of Telangana, for the financial year commencing on the 1<sup>st</sup> April, 2022, a sum not exceeding two lakh fifty seven thousand twenty crores, seventy two lakhs and thirty nine thousand rupees being moneys required to meet, -

(a) the grants made by the Telangana Legislative Assembly for that year, as set-forth, in column (3) of the Schedule; and

(b) the expenditure charged on the Consolidated Fund of the State of Telangana, for the year, as set-forth in column (4) of the Schedule.

**Appropriation.** 3. The sums authorised to be appropriated from and out of the Consolidated Fund of the State of Telangana by this Act, shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.

**THE SCHEDULE**  
(See sections 2 and 3)

Demand Number	Services and Purposes	SUMS NOT EXCEEDING			Total	
		(1)	(2)	(3)		(4)
				Voted by the Legislative Assembly	Charged on the Consolidated Fund of the State	
				(3)	(4)	(5)
				Rs.	Rs.	Rs.
I.	State Legislature	Revenue		151,30,03,000	5,70,81,000	157,00,84,000
II.	Governor and Council of Ministers	Revenue		27,56,03,000	27,11,42,000	54,67,45,000
III.	Administration of Justice	Revenue		952,40,77,000	227,39,27,000	1,179,80,04,000
		Capital		233,73,56,000	- -	233,73,56,000
IV.	General Administration and Elections	Revenue		283,67,49,000	26,80,99,000	3,10,48,48,000
		Capital		3,64,25,000	- -	3,64,25,000
V.	Revenue, Registration and Relief	Revenue		2407,37,43,000	- -	2,407,37,43,000
VI.	Excise Administration	Revenue		454,86,10,000	- -	4,54,86,10,000
		Capital		2,99,76,000	- -	2,99,76,000
VII.	Commercial Taxes Administration	Revenue		312,68,67,000	- -	3,12,68,67,000
		Capital		1,00,00,000	- -	1,00,00,000
VIII.	Transport Administration	Revenue		982,07,52,000	- -	9,82,07,52,000
		Capital		5,00,00,000	- -	5,00,00,000
		Loans		650,00,00,000	- -	6,50,00,00,000
IX.	Fiscal Administration, Planning, Surveys and Statistics	Revenue		1,24,46,30,80,000	1,89,11,98,08,000	31,35,82,88,000
		Capital		2,24,61,16,00,000	- -	2,24,61,16,00,000
		Loans		2,26,50,00,000	- -	2,26,50,00,000
		Public Debt		- -	1,17,01,90,26,000	1,17,01,90,26,000

(1)	(2)	(3)	(4)	(5)
		Rs.	Rs.	Rs.
	X. Home Administration	7980,68,27,000	1,50,000	7980,69,77,000
	Capital	1220,78,01,000	-	1220,78,01,000
	Loans	114,00,00,000	-	114,00,00,000
	Revenue	10265,66,99,000	3,00,00,000	10268,66,99,000
	Capital	5325,63,06,000	-	5327,81,80,000
	Loans	2007,81,00,000	-	2007,81,00,000
	Revenue	13556,64,36,000	-	13556,64,36,000
	Capital	129,61,66,000	-	129,61,66,000
	Revenue	1949,57,31,000	-	1949,57,31,000
	Capital	13,21,28,000	-	13,21,28,000
	Revenue	390,15,01,000	-	390,15,01,000
	Capital	4,78,37,000	-	4,78,37,000
	Revenue	146,64,57,000	-	146,64,57,000
	Capital	30,00,00,000	-	30,00,00,000
	Revenue	7072,67,39,000	-	7072,67,39,000
	Capital	3033,32,69,000	-	3033,32,69,000
	Loans	605,03,21,000	-	605,03,21,000
	Revenue	7114,87,81,000	-	7114,87,81,000
	Capital	150,94,00,000	-	150,94,00,000
	Loans	3325,10,00,000	-	3325,10,00,000
	Revenue	231,46,71,000	-	231,46,71,000
	Revenue	511,35,62,000	-	511,35,62,000
	Capital	2,00,000	-	2,00,000
	Revenue	31220,90,52,000	-	31220,90,52,000
	Capital	549,50,00,000	-	549,50,00,000
	Revenue	10804,88,28,000	-	10804,88,28,000
	Capital	1759,91,37,000	-	1759,91,37,000

(1)	(2)	(3)	(4)	(5)
		Rs.	Rs.	Rs.
XXIII.	Backward Classes Welfare	Revenue 5289,82,77,000	- -	5289,82,77,000
		Capital 407,72,36,000	- -	407,72,36,000
XXIV.	Minority Welfare	Revenue 1728,71,12,000	- -	1728,71,12,000
XXV.	Women, Child and Disabled Welfare	Revenue 1904,60,06,000	- -	1904,60,06,000
		Capital 2,69,00,000	- -	2,69,00,000
XXVI.	Administration of Religious Endowments	Revenue 411,04,71,000	- -	411,04,71,000
XXVII.	Agriculture	Revenue 18735,78,91,000	- -	18735,78,91,000
		Capital 5,00,00,000	- -	5,00,00,000
		Loans 200,92,00,000	- -	200,92,00,000
XXVIII.	Animal Husbandry and Fisheries	Revenue 1752,00,34,000	- -	1752,00,34,000
		Capital 4,30,00,000	- -	4,30,00,000
		Loans 977,34,70,000	- -	977,34,70,000
XXIX.	Forest, Science, Technology & Environment	Revenue 1175,35,43,000	- -	1175,35,43,000
		Capital 244,00,00,000	- -	244,00,00,000
XXX.	Co-operation	Revenue 129,56,56,000	- -	129,56,56,000

(1)	(2)	(3)	(4)	(5)
		Rs.	Rs.	Rs.
XXXI.	Panchayat Raj	Revenue Capital Loans	5838,06,40,000 2385,27,71,000 4588,58,00,000	-- -- --
XXXII.	Rural Development	Revenue Capital	10476,63,44,000 1810,00,00,000	-- --
XXXIII.	Irrigation and Command Area Development	Revenue Capital Loans	1004,08,56,000 9904,67,79,000 11729,06,00,000	-- 53,77,00,000 --
XXXV.	Energy	Revenue Loans	7800,85,68,000 1574,00,61,000	-- --
XXXVI.	Industries and Commerce	Revenue Capital Loans	1706,69,57,000 47,55,00,000 255,00,00,000	10,00,000 -- --
XXXVII.	Tourism, Art and Culture	Revenue	849,76,43,000	--
XXXVIII.	Civil Supplies Administration	Revenue	1858,52,20,000	--
XXXIX.	Information Technology Electronics and Communications	Revenue Capital	209,61,07,000 151,00,00,000	-- --
	Total		226060,74,32,000	30959,98,07,000
				257020,72,39,000

**A. SANTHOSH REDDY,**  
Secretary to Government,  
Legal Affairs, Legislative Affairs & Justice,  
Law Department.